## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 49 OF 2017**

Dated: 18th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Cairn India Ltd. .... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Mr. Shourya Malhotra Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. Arvind Kumar Dubey

Ms. Poorva Saigal

Mr. Shubham Arya for R-2 to 4

## <u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on <u>06.12.2017.</u> Tag to Appeal No. 54 of 2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson